

(ग) यदि उक्त अत्रि के दौरान में सरकार ने कोई आदिवासी छात्र विदेशों में भेजे हैं तो उनके नाम क्या हैं ?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उप मंत्री (श्री डी० पी० यादव) : (क) से (ग) अनुसूचित जातियों, अनुसूचित आदिमजातियों, अनुसूचितों, खानाबदोशों अर्ध-खानाबदोश-कबीलों तथा आर्थिक रूप से पिछड़े अन्य वर्गों को राष्ट्रीय समुहवार छात्रवृत्तियों की योजना के अधीन, 1972-73 वर्ष के दौरान 14 विद्यार्थियों को विदेशों में भेजा गया था। उक्त योजना का संचालन अब गृह मंत्रालय द्वारा किया जाता है। इनमें से चार आदिवासी थे। उनके नाम इस प्रकार हैं :—

1. श्री एस० आर० गुरुमुखी
2. श्री अमीन चन्द कपूर
3. श्री आर० केरकेला
4. श्री टोरिस्ट मार्क

शिक्षा तथा समाज कल्याण मंत्रालय द्वारा संचालित विभिन्न छात्रवृत्ति योजनाओं के अधीन, 1972-73 के दौरान अध्ययन के लिए 336 छात्रों को विदेश भेजा गया था। इनमें से कोई आदिवासी विद्यार्थी नहीं था। छात्रवृत्तियों के लिए चुनाव, अखिल भारतीय आधार पर, केवल योग्यता के आधार पर ही किया जाता है।

Technical Organisation under the control of Ministry of Works and Housing

4415. SHRI GENDA SINGH:
SHRI B. R. SHUKLA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether his Ministry controls several Technical Organisations as Central Public Works Department, National Building Organisation, National Building Construction Corporation, Hindustan Housing Factory,

Town and Country Planning Organisation, Housing and Urban Development Corporation;

(b) whether there are any Technical Officers at Senior level in the Ministry to provide an effective direction to these organisations;

(c) if not, how are the proposals and schemes received from these technical organisations scrutinised and evaluated in the Ministry; and

(d) whether appointment of Technocrats as Secretary and Joint Secretary in this Ministry is being contemplated and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes.

(b) and (c). National Building Construction Corporation, Hindustan Housing Factory and Housing and Urban Development Corporation are autonomous bodies and are, therefore, not governed by the rules and regulations applicable to Government Departments. C.P.W.D., National Building Organisation and Town and Country Planning Organisation are under the administrative and technical charge of technical officers. The senior officers in the Ministry are competent, by virtue of their experience and training, to provide effective direction to the above mentioned organisations.

(d) Appointments to posts of Secretaries/Joint Secretaries are made on the basis of selection on merit from amongst eligible officers—technical and non-technical—keeping in view the job requirements.

Two-Wheeler Scooters in Delhi

4416. SHRI AMAR NATH CHAWLA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state the number of two wheeler scooters in Delhi during 1971, 1972 and 1973?